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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :  
AT HYDERABAD.

O.A.No.983/97

DATE OF ORDER:-28 -7-1999.

Between :

1. P.C. Narasanna
2. S. Abdul Sathar
3. K. Margaret

.. APPLICANTS

A N D

1. Union of India,  
Rept. by its Chairman,  
Railway Board,  
(Ministry of Railways)  
Rail Bhawan, New Delhi-110001.
2. Union of India,  
Rept. by its General Manager,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.
3. Divisional Railway Manager,  
South Central Railway,  
Guntakal Division,  
Anantapur District.

.. RESPONDENTS

Counsel for Applicants : Mr.G.Ramachandra Rao

Counsel for Respondents : Mr.V.Rajeshwara Rao, SC

Coram :

The Honourable Mr.Justice D.H. Nasir, Vice-Chairman

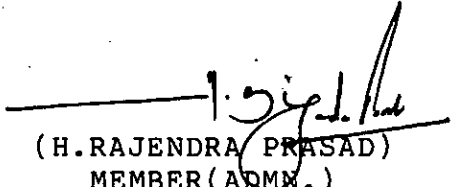
The Honourable Mr.H. Rajendra Prasad, Member(Admn.)

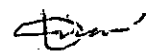
Contd... 2.

ORDER.


Justice D.H.Nasir, VC:

The questions of law and facts as well as the issues considered in O.A.No.678/97 are similar to those in the present O.A. Hence this O.A. is also disposed of subject to the same observations as made in O.A.No.678/97. No costs.

  
(H. RAJENDRA PRASAD)  
MEMBER (ADMN.)

  
( D.H. NASIR )  
VICE-CHAIRMAN.

Dated the 28<sup>th</sup> day of July, 1999.

  
201-29

DJ/

1st AND IInd COURT.

COPY TO:-

1. HDHND

2. HHRP M(A)

3. HBSJP M(J)

4. D.R. (A)

5. SPARE

TYPED BY  
COMPILED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD  
MEMBER ( ADMN )

THE HON'BLE MR. R. RANGARAJAN  
MEMBER ( ADMN )

THE HON'BLE MR. D.S. JAI PARAMESHWAR  
MEMBER ( JUDL )

ORDER: Date. 28/7/99

ORDER / JUDGMENT

MA / RA. / CP. NO

IN

MA. NO. 983/97

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

